

Defective Case Register from 2024-12-09 to 2024-12-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/36938/2024	PRADEEP KUMAR DAS	2024-12-09	1. In affidavit sl. no. 2 not correctly furnished.
2	D-BLAPL/36996/2024	SUNIL KUMAR PALAI	2024-12-09	As per standing or no.3 dtd. 9-7-2024 , name of he prosecutrix / Informant shall not be reflected in the petition. Then S.R. will be made.
3	D-BLAPL/37000/2024	SUSHREE SANGITA PASAYAT	2024-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. In affidavit Oath commissioner Notary Public , neither signed nor seal on the stamp .
4	D-CRLREV/24048/2024	MANAS KUMAR CHAND	2024-12-09	1. Page no. 49 Annex-4 not exhibited. 2. Page no. 74 not filed as per the index. 3. Certificate of order being aggrieved not furnished.
5	D-CRLMC/32504/2024	NIHAR RANJAN SAHOO	2024-12-09	14-NOT PROPERLY INDEXED.
6	D-WP(C)/51181/2024	TUSHAR KANTI SATAPATHY	2024-12-09	1. Synopsis and Date chart not marked in the index.2.court fee Rs.12/-payable,Rs.6/-paid and Rs.6/- to be paid.
7	D-BLAPL/36988/2024	AMULYA RATNA PANDA	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. side of page nos. 9 and 11 not legible.
8	D-WP(C)/51168/2024	PRATIK DASH	2024-12-09	Page No 47 in Annexure-5 and Page no 49 in Annexure-6 are not Legible
9	D-WP(C)/51165/2024	PRATIK DASH	2024-12-09	Page No 48 in Annexure 5 not legible.
10	D-CRLMC/36752/2024	HAREKRUSHNA DASH	2024-12-09	1. Name of the village of the petitioner in cause title not tally with affidavit. 2. Name and address of the petitioner no.2 not furnished in V.nama.
11	D-MATA/51208/2024	RABI NARAYAN BEHERA	2024-12-09	1.Page No 48 in Annexure 5 not legible.
12	D-WP(C)/51171/2024	SIBA PRASAD PATRA	2024-12-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
13	D-CRLA/36949/2024	ANJAN KUMAR BISWAL	2024-12-09	Receipt showing copy on SC(Vigilance) not Filed
14	D-CRLREV/36979/2024	JAJATI KESHARI KHUNTIA	2024-12-09	Annexure -7 in index , book mark AND paragraph -9 of page -11 of Revision petition does not coincide with each other .
15	D-CRLMP/36967/2024	SAHASRA JYOTI NANDA	2024-12-09	1-COURT FEE IS DEFICIENT. C fee Rs.6/- be paid.
16	D-RPFAM/51195/2024	ASHOK DAS	2024-12-09	1. Period of Delay 149 days delay.
17	D-CONTC/51193/2024	ADV.	2024-12-09	1.Copy of Impugned order not Filed and also not Quoted in the petition. Put up Further S.R.After Removal of defect And Annexure -2.Not Filed

18	D-CRLMP/36948/2024	TUSAR KANTI PRAHARAJ	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. Pg.1 to 5 not signed by advocate,(ii)Anx.1 not attested
19	D-RPFAM/51128/2024	JUDHISTHIR SAHOO	2024-12-09	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 12.65 not paid. 2. H.C.B.A. fee of Rs. 50/- and A.C.W.F. of Rs. 10/- not paid.
20	D-CONTC/51054/2024	ADV.	2024-12-09	1. PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT 3.INDEX BE MADE ACCORDINGLY
21	D-ABLAPL/36930/2024	U.K. PANDEY	2024-12-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
22	D-WA/51053/2024	SUKANTA KUMAR NAYAK	2024-12-09	Put up for SR after filing of Impugned order Dt. 21 -12 2023
23	D-WP(C)/51147/2024	SAIBRATA RATH	2024-12-09	The name of the petitioners in I.A. is not correctly furnished.
24	D-CMP/51203/2024	PABITRA KUMAR BEHERA	2024-12-09	Annexure -3 is from page -24 -28 but in index it is shown from page 24 -27 AND page no .of annexure -4 AND 5 be corrected accordingly
25	D-WP(C)/51177/2024	GYANESWAR SATPATHY	2024-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED code no. not indicate in the index.
26	D-ABLAPL/36882/2024	BIJAY KUMAR BEHERA	2024-12-09	The name of Opp Party not correctly furnished in Cause Title and V>Nama. 2..Receipt Showing Serv.copy To cg not Filed.
27	D-WP(C)/51178/2024	BAIBASWATA PANIGRAHI	2024-12-09	1.The name of the opp.party in vakaltnama not correctly furnished.2.Xerox attested copy of order under Annexure-1 filed, but c.copy of the same not filed.3.Legible copy of Page No.11 to be filed
28	D-WP(C)/51187/2024	SUMIT LAL	2024-12-09	Paragraphs of writ petition not correctly numbered.
29	D-WP(C)/50991/2024	PRADOSH KUMAR DAS	2024-12-09	1.verification Not Proper. 2. In affidavit sl. no 2,the fathers name of the deponent not tally with the cause title.3.Rule 8 of orissa high court P.I.L. rules not complied.
30	D-ABLAPL/36986/2024	ANWAR HUSSEN	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not partially neat.
31	D-WA/51086/2024	KAILASH CHANDRA KANUNGO	2024-12-09	1-COURT FEE IS DEFICIENT. 1.Court Fee Rs 12/ payable,not paid 2.AU Fee 2.25p not paid 3. Code not indicated 4.synopsis and date chart not filed
32	D-WP(C)/50996/2024	MANASWANI BEHERA	2024-12-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				Nomenclature of the case may be C.M.P.
33	D-BLAPL/36919/2024	DIBYAJYOTI SAHOO	2024-12-09	Honble Court not tally with Cause title and Rejection order.
34	D-CRLMC/37005/2024	LAXMINARAYAN RAYATSINGH	2024-12-09	1. This case related to sexual offence the name of the victim father and details deleted from the petition as per the standing order 3/2024 and put up for SR thereafter
35	D-BLAPL/36920/2024	DIBYAJYOTI SAHOO	2024-12-09	Honble Court not tally with Rejection order and cause title.
36	D-WP(C)/51202/2024	ADITYA SINGH MOHANTY	2024-12-09	.Receipt Showing Serv.copy To ct not Filed.
37	D-WP(C)/51127/2024	NIRMAL RANJAN ROUTRAY	2024-12-09	.Receipt Showing Serv.copy To cg not Filed.
38	D-CRLMC/37011/2024	AVIMANYU ROUL	2024-12-09	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Page no. 2 not legible. 2. Page nos. 1 to 4 and 56 not attested by the advocate. 3. Age of the petitioner in affidavit not tally with V. Nama. 4. Top of the page nos.19, 20 and 21 Annexure is not correctly mentioned
39	D-RVWPET/51210/2024	GIRIJA SANKAR NAYAK	2024-12-09	Review may not lie as per Sec 362 Crpc
40	D-RVWPET/51094/2024	DEBASIS NAYAK,A.G.A	2024-12-09	Place it after filing of C.copy of impugned order
41	D-WP(C)/51129/2024	SANGRAM JENA	2024-12-09	NEAT COPY OF PAGE NO 15,16 AND 17 TO BE FILED
42	D-WP(C)/51156/2024	UMAKANT SAHOO	2024-12-09	1.Page Nos,27,30.34.37,40, and 42 Are Not Available.
43	D-ABLAPL/37056/2024	S.S.RAY (2)	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not neat.
44	D-CONTC/51123/2024	MAHESWAR MOHANTY	2024-12-09	1. VNAMA not executed/signed by executant. 2. Code appears to be wrong.
45	D-LAA/51260/2024	SUSANTA KUMAR DASH	2024-12-09	1-Requisites not filed. 2- put up for SR after valuation of appeal and court fees payable thereon is furnished.
46	D-WA/50901/2024	PRABIR KUMAR RAY,A.G.A	2024-12-09	Being aggrieved date order appears to be wrong
47	D-CMP/47148/2024	LALATENDU RAY	2024-12-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 .Page 64 and 65 of annexure 10 are not legible . 2 . Annexure 9 is petition in R .F .A -66/2018 BUT IN INDEX and BOOK MARK it is mentioned F .O -66/2018 . In page 1,2 and 9 of c m .p in place of F .A .O it is mentioned F .o 3 .Provision of law and nomenclature of the case in the petition be corrected as per courts order .
48	D-ABLAPL/37036/2024	ARIJEET MISHRA	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos .7 and 8 not neat.
49	D-CMAPL/51096/2024	SANJIB SWAIN,A.G.A	2024-12-09	Date chart not correctly page marked

50	D-ABLAPL/37070/2024	SURYA KANTA PRADHAN	2024-12-09	As per FIR details BLAPL NO.11456 /2013 not reflect in reference certificate.
51	D-CMAPL/51100/2024	AMIT PRASAD BOSE	2024-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
52	D-ABLAPL/37051/2024	AKSHAYA KUMAR SUBUDHI	2024-12-09	Page no. 11 not available.
53	D-CRLA/36207/2024	DEEPAK KU SAHOO	2024-12-09	Code Indicated but appears to be not correct . 2. Annexure -1 is judgement dated 27 01 .2024 but in index AND book mark it is mentioned dated 07 .01 .2024 .
54	D-BLAPL/37031/2024	PRASANNA KUMAR MISHRA	2024-12-09	Pendency before lower court mentioned wrongly in cause title.
55	D-CONTC/51052/2024	ADV.	2024-12-09	1. NOT PROPERLY ADDRESS TO HONBLE COURT 2.PAGING OF SYNOPSIS, DATE CHART and INDEX BE OMITTED 3.INDEX BE PAGE MARKED ACCORDINGLY
56	D-BLAPL/36982/2024	SANJIB KUMAR BHANJADEO	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
57	D-BLAPL/37022/2024	BISWAJIT MOHAPATRA	2024-12-09	1.Name of deponent not correct in declaration. 2.Provision Of Law Not Furnished On Top Of Cause Title.
58	D-CONTC/51056/2024	SABITA RANJAN PATNAIK	2024-12-09	Code NOT CORRECTLY STATED
59	D-WP(C)/51196/2024	ABHILASH MISHRA	2024-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Paragraphs of writ petition not correctly numbered. 2.Opp.part Np.3 is not represented. 3.The name of the counsel and enrollment number in last page of writ petition not furnished.
60	D-CONTC/51211/2024	AMIT KUMAR NATH	2024-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 261 days. 2.Hologram of Rs.50/- Not Paid On V>Nama.
61	D-WP(C)/51107/2024	JAYANTA KUMAR MAJHI	2024-12-09	Address of Op.No.4 is not furnished.
62	D-BLAPL/36990/2024	LAXMAN PRADHAN	2024-12-09	Name of petitioner not correct in index and cause title as per Vnama.
63	D-WP(C)/51175/2024	NIRANJAN PANDA	2024-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In affidavit the fathers name of the deponent not tally the cause title.2.code not indicated in the cause title
64	D-MATA/51077/2024	ALEKH CHANDRA MOHANTY	2024-12-09	Further SR shall be made after certified copy of impugned order is filed.

65	D-WA/51189/2024	AVIJIT PATNAIK	2024-12-09	Page N0.55 and 58 neat copy not filed.
66	D-BLAPL/36927/2024	BADAL KUMAR BEHERA	2024-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with rejection order and cause title.Relationship not mentioned in the affidavit.
67	D-WP(C)/51135/2024	S.SUDHAKAR RAO	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.
68	D-RSA/51176/2024	BHASKAR CHANDRA PANDA	2024-12-09	1. Period of Delay 10 days
69	D-CRLMC/36965/2024	SOUMYA RANJAN DAS	2024-12-09	1. NBW order dated not correctly furnished in Synopsis
70	D-RSA/51182/2024	AMIYA KUMAR MOHANTY	2024-12-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
71	D-WP(C)/51109/2024	TRILOCHAN PANIGRAHI	2024-12-09	Annexure-7 is not attested as true copy.2.Annexure-9 is not correctly page marked.
72	D-WP(C)/51110/2024	JAYANTA KUMAR MAJHI	2024-12-09	Address of Opp.Party No.5 not furnished,
73	D-RSA/51185/2024	TUSAR KUMAR MISHRA	2024-12-09	Prayer of I.A No1430/2024 not correctly furnished.
74	D-BLAPL/36977/2024	SUSANTA SEKHAR MOHAPATRA	2024-12-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
75	D-WP(C)/51042/2024	KARUNAKAR RATH	2024-12-09	Annexure-10 is not correctly page marked.
76	D-BLAPL/36975/2024	RABI NARAYAN MOHANTY	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12,13,16 not legible.
77	D-WP(C)/50967/2024	DEBIDUTTA MOHAPATRA	2024-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-BLAPL/36981/2024	AMITABH NAIK	2024-12-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED H.C.B.A.W.F.Fee Rs 50.00 and Adv.W.F.Fee Rs. 15.00 not paid in V.Nama.
79	D-CRLMC/37033/2024	PRASANNA KUMAR MISHRA	2024-12-09	1. Age of the petitioner in cause title not tally with the declaration and affidavit of I.A. petition. 2. Name of the district not correctly furnished in prayer of petition
80	D-RSA/49113/2024	SATYABADI MANTRY	2024-12-09	3 .In page -5 of appeal memo valuation of the Appeal furnished is not correct and suit no. furnished in paragraph -8 of appeal memo is not correct .
81	D-CRLMC/36827/2024	SUDHANSU SEKHAR JENA	2024-12-09	30-OTHER DEFECT (IF ANY) 1. Recall order dated not correctly furnished sl. no. 4 in index page.
82	D-WP(C)/51186/2024	PRANGYANANDA PATTANAIK	2024-12-09	synopsis and date chart not marked in the petition
83	D-CONTR/36922/2024	ADV.	2024-12-09	1.Code not correctly indicated 2. Page no 13 may be replaced since scored through

84	D-CMAPL/51215/2024	ADV.	2024-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of dismissal order not filed 2. synopsis and date chart not filed
85	D-WP(C)/51018/2024	RUDRA PRASAD KAR	2024-12-09	Receipt Showing Serv.copy To it not Filed
86	D-BLAPL/37047/2024	TANMAYA KUMAR MOHANTY	2024-12-09	As per rejection order C.T case no. not correct.
87	D-BLAPL/37045/2024	TANMAYA KUMAR MOHANTY	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 ,11 and 13 not neat.As per rejection order C.T case no. not mentioned in para -1.
88	D-WP(C)/51019/2024	TUSAR KUMAR MISHRA	2024-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-ABLAPL/37018/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-12-09	G.R number not mentioned in the synopsis.
90	D-BLAPL/37002/2024	AMIT KUMAR NATH	2024-12-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not partially legible. 2.D.c. fee Rs. 50/- to be paid on V.nama.
91	D-ABLAPL/36966/2024	HAREKRUSHNA MALIK	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13,18 and 19 not neat.
92	D-BLAPL/36993/2024	RANJAN KUMAR NAYAK	2024-12-09	Name of trial court in cause title not tally with rejection order.
93	D-BLAPL/37010/2024	SANTOSH CHANDRA ATABUDHI	2024-12-09	As per standing order no.3 dtd.9-7-2024 ,name of the Prosecutrix /Informant shall not be reflected in the petition.Then S.R.will be made.
94	D-ABLAPL/36954/2024	OM PRAKASH SARAN	2024-12-09	1.Page marking not properly mentioned in the petition copy as per Index. 2..Subject Code incorrectly Mentioned
95	D-BLAPL/36964/2024	KOUSIK ANANDA GURU	2024-12-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Court fee of Rs. 2/- not paid in Vnama.
96	D-CRLA/36890/2024	JAGABANDHU SAHU	2024-12-09	Copy of Trial Court Judgement / Order Certified copy be filed. 2. Good ground certificate not furnished.
97	D-WP(C)/51146/2024	DHANANJAYA MUND	2024-12-09	1.Rs.6/- Not Paid On The C.T.
98	D-BLAPL/37042/2024	JUGALA KISHORE PANDA	2024-12-09	Annex.6 has been typed as annex.4 at page 5 of the petition.
99	D-BLAPL/37024/2024	RABI NARAYAN BARIK	2024-12-09	Honble Court not tally with Rejection order and cause title

100	D-CRLREV/36976/2024	JAJATI KESHARI KHUNTIA	2024-12-09	Receipt Copy not served on vigilance . Annexure -3 is order dated 04 .01 .2024 , but in page -9 paragraph -5 of Revision petition it is shown order dated 19 .07 2013 against annexure -3 .
101	D-BLAPL/37026/2024	HEMANT KUMAR MUND	2024-12-09	1.Receipt Showing Serv.copy To Vigilance not Filed. 2. Honble Court not tally with Rejection order and cause title
102	D-WP(C)/51172/2024	KSHIROD KUMAR ROUT	2024-12-09	Nomenclature may be registered as CRLMP.
103	D-CRLA/36933/2024	SAMIR KUMAR MISHRA	2024-12-09	Name of father of the prosecutrix not to be reflected in the case record
104	D-WP(C)/51148/2024	JAGAMOHAN PATTANAIK	2024-12-09	Receipt Showing Serv.copy To it not Filed.
105	D-ABLAPL/36980/2024	SANJIB KUMAR BHANJAE0	2024-12-09	As per FIR . details disp.of date not reflected in the reference certificate.
106	D-ABLAPL/37004/2024	DR.PURUSOTTAM CHULI	2024-12-09	Assesment slip not neat.
107	D-ABLAPL/37007/2024	BIDYALOK MOHAPATRA	2024-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.T. No. , not reflected in para.1 of affidavit. 2.Authorization to swear affidavit on behalf of another petitioner not reflected in affidavit.
108	D-ABLAPL/37008/2024	ANURAG PATI	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex. 1 not neat.
109	D-BLAPL/36959/2024	SANJIBANI MISHRA	2024-12-09	G.R number not tally with cause title and FIR copy.
110	D-ABLAPL/37009/2024	ANURAG PATI	2024-12-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Year of FIR. not correct in date of event chart. 2.Annex.1 not neat.
111	D-ABLAPL/36970/2024	BIJAY KUMAR BEHERA	2024-12-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. Page marking not correct in index.Name of petitioners not mentioned in Vnama. 2. .Name Of The Filing Advocate Not In Capital Letters In The application

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 09-12-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/93/2023	RVWPET/93/2023	SATYA SMRUTI MOHANTY	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	RVWPET/14/2023	RVWPET/14/2023	AJIT KUMAR TRIPATHY	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	RVWPET/22/2023	RVWPET/22/2023	BUDHIRAM DAS	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER